

CASE NO.:
Transfer Petition (civil) 670 of 2007

PETITIONER:
SUNITA SHARMA

RESPONDENT:
UPENDRA KUMAR SHARMA

DATE OF JUDGMENT: 03/03/2008

BENCH:
S.H.KAPADIA & B.SUDERSHAN REDDY

JUDGMENT:
JUDGMENT

O R D E R
TRANSFER PETITION (C) NO. 670 OF 2007

Transfer is made absolute in terms of prayer 'A' which is quoted herein below:

"Transfer the matrimonial title suit no.47 of 2007 under section 9 of HMA pending in the court of Principle Judge, Family Court, Gaya from Gaya to Family Court, Delhi at Tis Hazari."

Transfer petition is accordingly allowed.